

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3738
TO BE ANSWERED ON 17.03.2020**

PROPOSAL FOR CONSTRUCTION OF HOSTELS

†3738. SHRI VISHNU DAYAL RAM:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal from various States of the country for the construction of hostels for students belonging to Scheduled Castes and Other Backward Classes;
- (b) if so, the details thereof, State-wise particularly in Jharkhand and Bihar;
- (c) the time by which the said proposal is likely to be approved/implemented; and
- (d) the details of the funds allocated, sanctioned and released for the said purpose, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) to (d): Yes, Sir. The Ministry of Social Justice and Empowerment has received a total of 20 complete proposals from States under the Schemes of 'Babu Jagjivan Ram Chhatrawas Yojna (BJRCY)' and 'Construction of Hostels for OBC Boys and Girls' during 2019-20, for construction/expansion of hostels for students belonging to Scheduled Castes and Other Backward Classes in the country. No such proposals have been received from Jharkhand and Bihar during 2019-20. The State-wise details of complete proposals received during the year are annexed.

State-wise funds are not allocated under the Schemes of Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) and Construction of Hostels for OBC Boys and Girls. However, the State-wise details of funds sanctioned and released under these Schemes during the year 2019-20 are annexed.

Proposals for construction of hostels for SCs and OBCs under these Schemes are approved by the Ministry on receipt of Utilization Certificates against earlier releases and availability of fund. As such, no time frame can be prescribed for approval of the proposals.

Annexure referred to in reply to part (a) & (d) of Lok Sabha Unstarred Question No. 3738 for 17.03.2020 asked by Shri Vishnu Dayal Ram regarding "Proposal for Construction of Hostels".

State-wise details of complete proposals received in 2019-20 for construction of hostels and fund released during the period under the Schemes of 'Babu Jagjivan Ram Chhatrawas Yojna' and 'Construction of Hostels for OBC Boys and Girls'

I. SC Hostel

Sl. No.	State	Implementing agency	No. of hostels	Funds released in 2019-20 (Rs. lakh)	Remarks (whether fresh sanction or 2 nd instalment or one-time grant)
1.	Gujarat	1. Govt. of Gujarat	06 Boys	123.18	Balance amount for the year 2012-13
		2. Govt of Gujarat	06 Girls	761.583	2 nd instalment
		3. Rajya Backward Class Gram Vikas Parishad, Dhandhuka, Gujarat	01 Girls	-	2 nd instalment
2.	Himachal Pradesh	1. Maa sarsawati education trust, Sirmour, Kala-amb, Himachal Pradesh	01 Girls	2.50	One-time grant
		2. Maa sarsawati education trust, Sirmour, Kala-amb, Himachal Pradesh	01 Boys	2.50	One-time grant
		3. Institute of Biotechnological and Environmental Science, Neri, Hamirpur, Himachal Pradesh	01 Girls	-	2 nd instalment
3.	Kerala	1. Central University of Kerala	01 Boys	114.52	Fresh sanction
4.	Madhya Pradesh	1. Govt. of Madhya Pradesh	10 Boys	120.00	Balance amount for the year 2016-17
		2. The Scindia Engineering College Society	01 Girls	100.00	2 nd Instalment
5.	Manipur	1. Govt. of Manipur	03 Girls & 01Boys	-	Fresh sanction

		2. Volunteers' Union for Rural Forward and Integrity(VURFI) Society, Wangjing, Thoubal District, Manipur	01 Girls	1.625	One-time grant
6.	Nagaland	1. Tuli Government Higher Secondary, Tuli town, Mokokochung distt., Nagaland	01 Girls	262.50	Fresh sanction
7.	Tamil Nadu	1. CIPET, Madurai, Tamil Nadu	01 Boys	137.92	2nd instalment for the year 2017-18
		2. Govt. of Tamil Nadu	06 Girls & 01Boys	-	Fresh sanction
8.	Tripura	1. Govt. of Tripura	01 Girls	2.00	For repair & maintenance
9.	Sikkim	1. Govt. of Sikkim	01 Girls & 01Boys	-	Fresh sanction
Total				1628.33	

II. OBC Hostel

Sl. No.	State	Implementing agency	No. of hostels	Funds released in 2019-20 (Rs. in lakh)	Remarks (whether fresh sanction or 2 nd instalment or one-time grant)
1.	Tamil Nadu	Govt. of Tamil Nadu	12	1057.00	Fresh sanction
2.	Uttar Pradesh	Govt. of Uttar Pradesh	01	-	2 nd instalment
3.	Kerala	Kerala central University	01	124.00	2 nd instalment
4.	Madhya Pradesh	Hari Singh Gaur University, Sagar	01	-	Fresh sanction
Total				1310.00	